IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 267
(IB)-299(ND)2019
IA-5698/2020, IA/3916/2020, IA/4910/2020, IA/5580/2020

IN THE MATTER OF:
M/s. Banyan Tree Developers Pvt. Ltd. ... Applicant/Petitioner

Vs

M/s. Parivartan Buildtech Pvt. Ltd. ... Respondent

Under Section: 9 of IBC, 2016

Order delivered on 02.07.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:
Mr. Amar Vivek and Mr. Aditya Gauri - For Liquidator, Mr. Sanjeev Sagar and Ms. Nazia Parveen, Advs. For the Financial Creditor

ORDER

Renotify this case on 28.07.2021

(T.S. SINGH)
COURT OFFICER

Ashwani